

HIGH COURT OF SIKKIM
GANGTOK

No. 42/HCS

Dated 30.8.24

NOTIFICATION

The Hon'ble, the Chief Justice has been pleased to constitute the following Committees at the District Level, pursuant to the resolution passed in agenda item No 2(d) of the Chief Justice's Conference, 2016, for monitoring the infrastructure in Subordinate Courts and timely completion of projects and to facilitate proper coordination between the officials at the District Level to oversee the ongoing projects in their respective District, comprising of the following members:

This is in supersession of Notification No. 05/HCS dated 13.05.2016.

GANGTOK DISTRICT:

- | | | | |
|----|---|---|-------------|
| 1. | Principal District & Sessions Judge, Gangtok | - | Chairperson |
| 2. | District Collector/District Magistrate, Gangtok | - | Member |
| 3. | Chief Judicial Magistrate-cum-Civil Judge
(Senior Division), Gangtok | - | Member |
| 4. | Superintending Engineer, Building & Housing
Department, Government of Sikkim | - | Member |

GYALSHING DISTRICT

- | | | | |
|----|---|---|-------------|
| 1. | District & Sessions Judge,,Gyalshing | - | Chairperson |
| 2. | District Collector/District Magistrate, Gyalshing | - | Member |
| 3. | Chief Judicial Magistrate-cum-Civil Judge
(Senior Division), Gyalshing | - | Member |
| 4. | Superintending Engineer, Building & Housing
Department, Government of Sikkim | - | Member |

MANGAN DISTRICT

1. District & Sessions Judge, Mangan - Chairperson
2. District Collector/District Magistrate, Mangan - Member
3. Chief Judicial Magistrate-cum-Civil Judge
(Senior Division), Mangan - Member
4. Superintending Engineer, Building & Housing
Department, Government of Sikkim - Member

NAMCHI DISTRICT

1. District & Sessions Judge, Namchi - Chairperson
2. District Collector/District Magistrate, Namchi - Member
3. Chief Judicial Magistrate-cum-Civil Judge
(Senior Division), Namchi - Member
4. Superintending Engineer, Building & Housing
Department, Government of Sikkim - Member

PAKYONG DISTRICT:

1. District & Sessions Judge, Pakyong - Chairperson
2. District Collector/District Magistrate, Pakyong - Member
3. Chief Judicial Magistrate-cum-Civil Judge
(Senior Division), Pakyong - Member
4. Superintending Engineer, Building & Housing
Department, Government of Sikkim - Member

SORENG DISTRICT:

1. District & Sessions Judge, Soreng - Chairperson
2. District Collector/District Magistrate, Soreng - Member
3. Chief Judicial Magistrate-cum-Civil Judge
(Senior Division), Soreng - Member
4. Superintending Engineer, Building & Housing
Department, Government of Sikkim - Member

By Order,

Sd/-
REGISTRAR

Dated:

Copy to:

No. 7069-97/HLS dt 30.8.24

1. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
2. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Secretary, Home Department, Government of Sikkim, Gangtok.
6. The Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
7. All District & Sessions Judges.
8. The Director, Sikkim Judicial Academy, Gangtok.
9. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
10. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
11. The District Collector/District Magistrate, Gangtok.
12. The District Collector/District Magistrate, Gyalshing.
13. The District Collector/District Magistrate, Mangan.
14. The District Collector/District Magistrate, Namchi.
15. The District Collector/District Magistrate, Pakyong.
16. The District Collector/District Magistrate, Soreng.
17. Superintending Engineer, Building & Housing Department, Gangtok, Government of Sikkim.
18. Superintending Engineer, Building & Housing Department, Gyalshing, Government of Sikkim.
19. Superintending Engineer, Building & Housing Department, Mangan, Government of Sikkim.
20. Superintending Engineer, Building & Housing Department, Namchi, Government of Sikkim.
21. Superintending Engineer, Building & Housing Department, Pakyong, Government of Sikkim.
22. Superintending Engineer, Building & Housing Department, Soreng, Government of Sikkim.
23. All Chief Judicial Magistrate-cum-Civil Judges (SD).
24. All Civil Judge-cum-Judicial Magistrates.
25. P.A. to the Registrar General, High Court of Sikkim.
26. P.A. to the Registrar, High Court of Sikkim.
27. P.A. to the Central Project Coordinator, eCourts Project, High Court of Sikkim.
28. P.A. to Registrar(Judicial Service), High Court of Sikkim, Gangtok.
28. Computer Cell, High Court of Sikkim.
29. File.
30. Guard File.


REGISTRAR
(JUDICIAL SERVICE)

30/8/2024